

China Pak hand in Laddakh Disturbances

2822. SHRI KAPIL VERMA :

SHRIMATI VEENA
VERMA :KUMARI SUSHILA
TIRIA :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government's attention has been drawn to the statement of Lt. Gen. P. S. Wadhwa as published in the *Hindustan Times* of May 27, 1988 that possibility of both China and Pakistan joining hands to create problems in Laddakh region of Jammu and Kashmir cannot be ruled out;

(b) if so, what are the reports received by Government in this connection; and

(c) what steps have been taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI) :

(a) and (b) Government have seen the news item quoting the statement of Lt. Gen. P. S. Wadhwa (Retd.). Although there are close politico-military ties between China and Pakistan, Government have no confirmed information regarding the two countries joining hands to create problems in Laddakh.

(c) Government keep a constant watch on all developments which have a bearing on our national security.

2823. *[Transferred]* to the 9th August, 1988].

Pakistan's proposal for nuclear test ban treaty

2824. SHRI MURLIDHAR CHANDRAKANT BHANDARE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Pakistan had proposed, at a Special U.N. Session on Disarmament, on June 13, 1988 a bilateral nuclear test ban treaty with India and a joint Indo-Pak declaration renouncing nuclear weapons; and

(b) if so, what was the response of Indian representative at the U.N. Session to the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) The Indian representative stated that Pakistan's proposals were propaganda ploys to divert attention from mounting evidence of the maturity of their own covert programme to develop nuclear weapons. He also pointed out the nuclear non-proliferation was a global problem and could not be a bilateral matter between India and Pakistan.

इलाहाबाद उपचुनाव में आचार
संहिता का उल्लंघन

2825. श्री राम जेठमलानी :
श्री राम नरेश यादव :

क्या विधि और न्याय मंत्री यह
बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इलाहाबाद में हाल ही में हुए उप चुनाव के दौरान निर्वाचन आयोग ने उत्तर प्रदेश को यह निदेश दिये थे कि जिन विधान सभा चुनाव क्षेत्रों में चुनाव हो रहे हैं उनमें वरिष्ठ पुलिस अधीक्षकों की नियुक्ति न की जाये ;